

1	2
14. Textile Commission	1
15. Deptt. of Rehabilitation	2
16. Geological Survey of India	2
17. Central Public Sector/ Undertaking	657
18. Union Territories	73
19. Other Min./Deptt. etc.	311
Total :	1649

Ministry/Department-wise break-up of officers is not maintained centrally.

(d) Action was taken against those officers against whom the reports were, prima facie, substantiated during verification, etc.

10-Prong Strategy for Industrial Development

8963. SHRI P.M. SAYEED :
SHRI K. MALLANNA :

Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have prepared a ten-prong strategy for industrial development in the country for the eighties ;

(b) if so, whether this strategy for industrial development in the country was placed before the Federation of Indian Chambers of Commerce and Industry the meeting of which was held on 3 April, 1983 ;

(c) the main points of the strategy that will be followed by Government for the industrial development ; and

(d) the details of the same and to what extent the decisions will help the industrial growth in the country ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) to (d). At the 56th Annual Session of Federation of

Indian Chambers of Commerce and Industry the Minister of Industry suggested a Ten Pronged strategy for industrial development in the country for the eighties.

The main points of the strategy relate to the following :

- (1) Horizontalisation of production base and dispersal of entrepreneurship.
- (2) Structural integration of village industries, small industries and organised industries in order that the capital intensity in organised sector can be reduced, volumes of production increased and employment horizontalised.
- (3) Cost rationalisation or cost reduction by superior plant management, financial management, inventory management and marketing management.
- (4) Plant optimisation by optimisation of utility and infrastructure as well as process optimisation.
- (5) Conservation of materials by taking appropriate steps to save energy and other inputs including search for alternative materials so that the industry can function on a durable and assured basis. This also includes use and recycling of the wastes.
- (6) Technology upgradation and modernisation.
- (7) Full capacity utilisation with proper inventory planning, materials planning and marketing intelligence.
- (8) Professionalisation of nodal areas of management and introduction of participation management at different levels.
- (9) Organisation of export production mechanics in terms of scales, technology scales costs and quality so that export will grow out of the system as a necessary outlet of the system itself. In other words export has to be integ-

rated into production frame itself.

- (10) Ensuring proper quality of the production through quality inspection, research and development.

While Government hope that the above plan will help acceleration of growth of industry of the country it is for the industrialists to adopt the same and act upon it.

Sarkaria Commission

8964. SHRI SUDHIR KUMAR GIRI : Will the Minister of HOME AFFAIRS be pleased to state ;

(a) the date from which the Sarkaria Commission would start functioning on the review of the existing arrangements between the Centre and the states ;

(b) the reasons for appointing a single-man Commission ;

(c) whether Government have formulated the terms of reference for this purpose ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (d). Considering the need for a review of the existing arrangements between the Centre and the States, Government decided to set up a Commission under the Chairmanship of Justice Shri R.S. Sarkaria to go into this matter. An announcement to this effect was made by the Prime Minister on the 24th March, 1983 in both Houses of Parliament. The terms of reference of the Commission are being finalised.

Extension of Secretaries in Ministries/ Departments

8965. SHRI NAWAL KISHORE SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the particulars of Secretaries in various Ministries and Departments of Government of India including various autonomous Secretariats who are on extension

after they reached the age of superannuation and the period of extension in each case ;

(b) when these officers are to retire as per the directives of the Prime Minister to retire forthwith the superannuated officers ; and

(c) in case there is some exception, the reasons for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) to (c). As a result of PM's directive, two officers holding ex-officio status of Secretary to Government of India, who were on extension after attaining the age of super-annuation have since retired. However, in the case of one officer holding the post of Secretary, on review it has been decided to continue him in his present post for one year beyond the age of superannuation.

Suspension of IAS Officers

8966. SHRI UTTAMBHAI H. PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a number of officials of various cadres of Indian Administrative Service have been sacked from service, terminated, dismissed or suspended during 1st April, 1977 to 30th March, 1983 from various States and Union Territories ;

(b) if so, the particulars of each one ;

(c) the reasons for their terminations, suspension or dismissal in each case ;

(d) the action taken against each case in the court of law ; and

(e) how many of them have been charged with corruption, illegal activities and indiscipline ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) to (c) and (e). The particulars of such cases for the period 1.4.1977 to 30.3.83 are as follows :

(i) two IAS Officers were dismissed from